GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2100 ANSWERED ON:02.12.2009 GROUND WATER EXPLORATION

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Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government provides financial and technological assistance to the State Governments for conducting surveys, monitoring and augmentation of ground water level;
- (b) if so, the details in this regard of the last three years and the current year, State-wise;
- (c) whether the Government has approved any proposals for exploration of ground water in the hilly regions of the country:
- (d) if so, the details thereof, State-wise;
- (e) the funds allocated and released by the Government for the said purpose, State-wise; and
- (f) the details of the work undertaken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

- (a) & (b) The Central Ground Water Board (CGWB), a subordinate office of this Ministry, carries out surveys, monitoring and exploration activities to delineate potential aquifer zones and to assess their yield characteristics. The data generated through these studies is disseminated to the user agencies in the States. The CGWB also renders technical assistance/guidance to States in ground water related matters. As regards augmentation of ground water level, the Central Government supplements the efforts of the State Governments by sanctioning various schemes/programmes. Some of the measures taken in this regard include:-
- (i) Sanction issued for implementation of demonstrative projects on rain water harvesting and artificial recharge to ground water, initiated in 2006-07, during the X Plan, in identified areas of the States of Andhra Pradesh, Karnataka, Madhya Pradesh and Tamil Nadu and for demonstrative artificial recharge projects during the last three years of XI Plan, as per the details given hereunder:-

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S1 States Funds released Funds released
No under X Plan scheme (Rs. in Lakh) Funds released
Under XI Plan scheme (Rs. in Lakh)
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- 1 Tamil 156.21 66.94 0 0 0 33.3 290.745 Nadu
- 2 Andhra 91.32 0 39.12 0 0 0 91.014 Pradesh
- 3 Madhya 104.21 0 16.267 0 0 0 0 Pradesh

1	Karnataka	64 53 0	22.11 0 0	0 76.41
4	Karnataka	64.53 U	ZZ.II U U	0 /6.41

	Arunachal adesh	0	0	0	0		0	77.9	0		
6	Kerala			0		0		0	0	0	11.715 0

(ii) Sanction of a scheme for "Artificial Recharge of Ground Water through Dugwells" with an outlay of Rs. 1798.71 crore for 7 States namely, Andhra Pradesh, Maharashtra, Karnataka, Rajasthan, Tamil Nadu, Gujarat & Madhya Pradesh. State-wise details of funds released to the States for Information, Education, and Communication (IEC) activities and for subsidy to the farmers are given below:-

Artificial Recharge of Ground Water through Dugwells

- 3 Madhya 0 2.0 0 0 0 Pradesh
- 4 Maharashtra 0 2.0 0 0 9.3202 2.5318
- 5 Gujarat 0 2.0 1.25 0 34.7062 7.2969
- 6 Karnataka 0 2.0 0 0 0.1923 26.1577
- 7 Rajasthan 0 2.0 0 0 0.156 17.414

(c) to (f) CGWB carries out ground water exploration in various parts of the country including hilly regions as part of their regular activity. After collecting necessary scientific data, successful exploratory wells are handed over to the concerned State agencies for utilization. There is no scheme for Central assistance to States for taking up surveys and activities relating to monitoring and augmentation of ground water.